

Padmashri Dr. Usha Sharma Vs State Of U.P. And Another

Court: Allahabad High Court

Date of Decision: Sept. 5, 2023

Acts Referred: Indian Penal Code, 1860 " Section 34, 302

Code Of Criminal Procedure, 1973 " Section 9, 11, 16, 161, 173(2), 193, 204, 207, 208, 209, 223, 244, 273, 300(5), 313, 319, 319(1), 319(4), 360, 397, 398, 401

Hon'ble Judges: Shiv Shanker Prasad, J

Bench: Single Bench

Advocate: Ashwini Kumar Awasthi, Bhavya Sahai, Mayank Yadav, Pradeep Kumar Mishra, Vivek Kumar Singh

Final Decision: Allowed

Judgement